

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 127 of 2013

Dated : 27th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s Lafarge India Pvt. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s): Mr. Praveen Kumar

**Counsel for the Respondent(s): Mr. C.K. Rai for R-1
Ms. Suparna Srivastava &**

ORDER

We have heard the learned counsel for the parties and they are directed to file the respective Written Submissions after serving copy to the other side with reference to the issues in question on or before 15th July, 2014.

Post the matter for hearing on **16.7.2014 at 2:30 P.M.**

**(Justice Surendra Kumar
Judicial Member**

**(Rakesh Kumar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/js